

DIVISION BENCH  
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/2(KB)2023.  
IN  
C.A.(CAA)/108(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> NOVEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	HARIOM SCRAP PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Ms. Arti Vyas, PCS ] For the Petitioner

Mr. A. Basu, Adv. ] For RBI

Mr. Dilip Kumar Kundu, Adv. ]

**ORDER**

1. Ld. Authorized Representative for the Petitioner present. Ld. Counsel for the RBI present.
2. Ld. Authorized Representative appearing on behalf of the Petitioner submits that the license has already been surrendered and, therefore, is not governed by the RBI.
3. Let instructions be obtained and submissions be made on **30.11.2023**.

**Arvind Devanathan  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**